Mining Leases in Orissa

232. Shri Chintamoni Panigrahi: Will the Minister of Steel, Mines and Puel be pleased to state:

- (a) the number of mining leases granted in Orissa since June, 1961 for various ores; and
- (b) the names of the parties to whom these mining leases have been granted?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) 17 mining leases.

- (b) (1) M/s. Jeypore Sugar Co.
 - (2) Shri S. Lal (Two licences).
 - (3) Smt. L. P. Devi.
 - (4) Shri L. N. Agarwal (Two licences).
 - (5) M/s. Orissa Mining Corporation Ltd. (Two licences).
 - (6) M/s. Nandram Hunatram.
 - (7) Shri M. L. Jain.
 - (8) M/s. Hindustan Steel Ltd.
 - (9) Shri Jugal Kishore Shaw.
 - (10) Shri Bimal Kanti Ghosh.
 - (11) Shri Kalandi Ch. Prusti.
 - (12) Shri Narendra Kishore Das.
 - (13) Shri Chittaranjan Pani,
 - (14) M/s. Orissa General Agency.

Kalinga Tubes

233. Shri Chintamoni Panigrahi: Will the Minister of Defence be pleased to state:

- (a) whether any contract was given to the Kalinga Tubes of Orissa in 1959-60, 1960-61 and 1961-62;
- (b) if so, the value of contract placed with this firm during these years; and
- (c) whether all these contracts have been materialised?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) to (c). A rate contract has been concluded with M/s. Kalinga Tubes Ltd., by the Director General of Supplies and Disposals for supply of galvanised mild

steel tubes for the period from 15-3-1961 to 14-3-1962. Chief Engineers of Southern, Eastern and Western Commands, Superintendents of Ordnance Factories etc. have been shown as Direct Demanding Officers in the above contract. Information with regard to the orders, if any, placed by them direct on the firm against the above contract or under any other contracts concluded by them under their financial powers, is awaited and will be placed on the table of the Lok Sabha as soon as possible.

No order was placed on the firm by the Director General of Supplies and Disposals in 1959-60 and 1960-61 on behalf of the Defence Services.

विल्ली के स्कूलों में पाठ्य पुस्तकें

२३४. श्री खुशवक्त राय: क्या शिका मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि इस बार दिल्ली शिक्षा विभाग द्वारा निर्घारित ग्रंग्रेजी भीर हिन्दी की पाठ्य पुःतकों के बारे में काफी ग्रसन्तोष फैला हम्रा है;
- (स) क्या यह भी सच है कि इन पाठ्य पुस्तकों के बारे में घसन्तोष इस कारण से है कि उनकी शैली दोषपूर्ण है, भाषा जटिल है और कुछ ऐतिहासिक तथ्य इस प्रकार दिये गये हैं जो कि घसत्य तथा भांतिजनक हैं;
- (ग) इन पुस्तकों को हटाने के बारे में क्या कार्यवाही की जा रही है; ग्रौर
- (घ) क्या यह भी सच है कि ये पुस्तकों टेक्स्ट बुक कमेटी की सिफारिश पर ही स्वीकार की गई थीं?

शिका मंत्री (डा० का० ला० धीमाली): (क) सरकार के पास विभिन्न विषयों के लिये धनुपयुक्त पाठ्यपुस्तकें चुनने के संबंध में बहुत सी शिकायतें ब्राई हैं।

- (खं) श्रौर (ग) इस संबंध में जांच की जा रही है।
 - (घ) जी, हां।